

National Company Law Tribunal

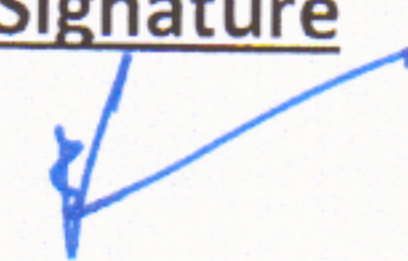

Allahabad Bench

CP NO. 88/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017

NAME OF THE COMPANY: Sudhir Mahajan V/s B.D. Mahajan

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Sambh Sudhā	Adv.	Petitioner	
<u>2.</u>	RAKESH K	Adv.	for	

CP No.88/ND/2013

Advocate Sh. Rakesh Kumar, proxy on behalf of Sh. S.B. Sudhi, Advocate for the petitioner. On his request, the case is adjourned for further argument for the change of the Chartered Accountant.

The matter be listed on 7th September, 2017.

— Sd —

Sri H.P. Chaturvedi, Member (Judicial)

Dated:24.08.2017

Typed by:
Kavya Prakash